

Notice to the CLAT-15 aspirants

In compliance with the orders of the Hon'ble High Court of Judicature at Allahabad (In the writ petition no. 5219 of 2015) and the Hon'ble High Court of Rajasthan (in the writ petition (PIL) no. 2497/2015) to accept the applications for CLAT-2015 under graduate programme irrespective of any upper age limit, CLAT application software is being modified. The candidates exceeding the upper age limit as mentioned in the CLAT-15 notification issued earlier shall also be eligible to submit their application online w.e.f. 16th of March, 2015.

The candidature of aforesaid candidates shall be subject to final decision of the appropriate court in this matter.

Convener, CLAT-2015